

displaced persons from West Pakistan is over 50,000, involving an expenditure of about Rs. 25 crores. Some of these houses have already been sold to the displaced persons and others are in the process of transfer under the Compensation Scheme. Some lands were acquired and others were 'nazool' property. If information is required in respect of any particular individual, society or area, an effort will be made to collect the same.

**HOUSES BUILT FOR DISPLACED PERSONS
NEAR BASAI DARAPUR VILLAGE, DELHI**

204. DR. SHRIMATI SEETA PARMANAND: Will the Minister of REHABILITATION AND MINORITY AFFAIRS be pleased to state:

(a) the number of houses built for displaced persons near Basai Darapur Village in Delhi and how many of them remained unoccupied for a long time after their construction;

(b) what was the reason for which they remained unoccupied;

(c) to whom do these houses belong now; and

(d) if they have been sold, what price did they fetch?

THE DEPUTY MINISTER OF REHABILITATION (SHRI P. S. NASKAR): (a) to (d). Two big townships one Motinagar and the other Romeshnagar, have been set up for the rehabilitation of displaced persons from West Pakistan near Basai Darapur. There is always a time-lag between the construction of a house and its allotment. Some of these houses have already been sold to the displaced persons and others are in the process of transfer under the Compensation Scheme. If information is required in respect of any particular house or a block of houses, efforts will be made to collect the same.

**SERVANTS' QUARTERS ATTACHED TO M.P.
BUNGALOWS**

205. DR. SHRIMATI SEETA PARMANAND: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the number of servants' quarters attached to the bungalows of the Members of Parliament; and

(b) how many of them are occupied by the servants of the Members of Parliament?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI K. C. RIDDY): (a) 67.

(b) No survey in respect of the actual occupancy of the servant quarters attached to the bungalows of Members of Parliament has so far been carried out.

GARAGES ALLOTTED TO M.Ps.

206. DR. SHRIMATI SEETA PARMANAND: Will the Minister of WORKS HOUSING AND SUPPLY be pleased to state:

(a) the total number of garages at present allotted to the Members of Parliament; and

(b) how the garages are being used by the Members of Parliament who have no cars?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI K. C. REDDY): (a) 148.

(b) Garages have been allotted only to such Members of Parliament as have furnished registration numbers of their cars, and it is assumed, therefore, that they are being utilised.

INTERNATIONAL COMMISSION ON INDO-CHINA

207. SHRI BHUPESH GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether Government are kept regularly informed by India's representative on the International Commission under the Geneva Agreement on Indo-China; and

(b) if so, when Government received information last?